

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

IN THE MATTER OF:

M/s Micra Clouds Services Pvt. Ltd.

Vs

M/s Masters India Pvt. Ltd.

Item No.- 303

IB-2036/ND/2019

...Applicant

....Respondent

SECTION

Under Section – 9 of IBC, 2016

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

Order delivered on 06.01.2020


PRESENT:


For the Applicant : Adv. Abhay Manu

For the Respondent :

ORDER

Arguments heard. Reserved for orders.


(SUMITA PURKAYASTHA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)